

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-07/99/1458 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 15th March, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 1065 dtd 14.03.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to leave the station with the official vehicle, at own cost, from the evening of 17.03.2022 till the morning of 21.03.2022**, has been granted. Further, the Addl. Sessions Judge, Udalguri, in his absence the Civil Judge cum Asstt. Sessions Judge, Udalguri and in his absence the Chief Judicial Magistrate, Udalguri and in her absence, the in charge Chief Judicial Magistrate shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-07/99/1459/A, dated 15-03-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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